

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

ORDER

No 443

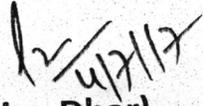
Date : 04.07.2017

The distribution of eleven units of Maruti Swift Dzire VXi (white colour) recently purchased by the High Court of Jammu and Kashmir through Director, State Motor Garages is made in the following manner:

1. Three vehicles each, out of the newly purchased vehicles shall be placed at the disposal of High Court Wings Srinagar and Jammu for use by the officers of the Registry/Protocol Section.
2. Registrar Judicial, High Court Wing Srinagar shall spare one vehicle, out of the vehicles in the pool, for use by CPC, e-Courts, J&K High Court and Registrar Judicial, High Court Wing Jammu shall spare one vehicle, out of the pool, and keep the same at the disposal of Pr. District and Sessions Judge Jammu for its use in the pool at Jammu headquarter.
3. One vehicle each, out the newly purchased vehicles, shall be placed at the disposal of Principal District Judge Jammu, Pr. District Judge Srinagar, Pr. District Judge Pulwama, Pr. District Judge Bhaderwah and Pr. District Judge Leh.
4. The vehicles presently under the use of Pr. District Judge Jammu and Pr. District Judge Srinagar shall be used as a pool vehicles at Jammu/Srinagar Headquarters respectively.
5. The vehicle presently under the use of Pr. District Judge Pulwama shall be used as pool vehicle at Srinagar Headquarter.
6. The vehicle presently under the use of Pr. District Judge Bhaderwah is allotted to CJM Doda.

7. The vehicle presently under the use of Pr. District Judge Leh is allotted to CJM Leh.

By Order.

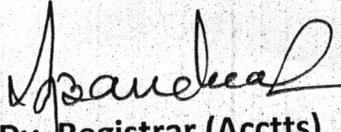

(Sanjay Dhar)
Registrar General

No: 9037-46/AC

Date 04.07.2017

Copy to:-

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Registrar Judicial, High Court of J&K, Jammu.
.....with the request to handover the newly purchased vehicles to the drivers of the allottee courts against proper receipt.
3. Registrar Judicial, High Court of J&K, Srinagar.
4. Pr. District and Sessions Judge Srinagar /Jammu /Pulwama /Bhaderwah /Leh.
5. CJM Doda/Leh.
..... shall initiate condemnation proceedings in respect of the vehicle(s) presently allotted to them with the concerned State Motor Garages under intimation to this Registry.
6. CPC, e-Courts, High Court of J&K.
7. Joint Registrar (Judicial/ Protocol), High Court Wing Jammu/Srinagar.
8. Chief Accounts Officer, High Court Main Wing Srinagar.
9. Accounts Officer, High Court of J&K, Jammu/Srinagar.
.....for information and n/a.
10. Order Book.


Dy. Registrar (Accts). 4/7/17